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Title: The Minister of Steel laid a statement regarding status of implementation of the recommendations contained in the 35<sup>th</sup> Report of the Standing Committee on Coal and Steel on Demands for Grants (2013-14), pertaining to the Ministry of Steel.

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA): Madam, I beg to lay the statement on the status of implementation of the recommendations contained in the Thirty-fifth Report of the Standing Committee on Coal and Steel (15<sup>th</sup> Lok Sabha) in pursuance of the Direction 73-A of the Hon. Speaker, Lok Sabha *vide* Lok Sabha Bulletin – Part II dated 1<sup>st</sup> September, 2004.

The aforesaid Thirty-fifth Report was presented to the Lok Sabha and laid in Rajya Sabha on 2<sup>nd</sup> May, 2013. The Report relates to the examination of Demands for Grants of the Ministry of Steel for the year 2013-14.

The Committee in the said Report has made a total of Twenty One recommendations on aims, objectives and achievements of the Ministry indicating the points where action is called for on the part of the Government.

The Action Taken Statement on the recommendations/observations contained in the Report of the Committee had been sent to the Standing Committee on Coal and Steel on 8<sup>th</sup> November, 2013.

The present status of implementation of various recommendations made by the Committee is indicated in the Annexure of the Statement, which is hereby laid on the Table of the Lok Sabha. I would not like to take the valuable time of the House in reading out all the contents given in the Annexure. I would request that this may be considered as read in the House.

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...(Interruptions)

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